COMPETITION APPELLATE TRIBUNAL

<u>I.A. No.45/2017 - IN</u> Appeal No. /2017

(Under Section 53B of the Competition Act, 2002 against the order dated 14.03.2017 passed by the Competition Commission of India in Case No. 20 of 2014)

CORAM

Hon'ble Shri Rajeev Kher Member

Hon'ble Ms. Anita Kapur Member

IN THE MATTER OF

Wing Commander (Retd.)
Dr. Bishwanath Prasad Singh

... Appellant

Versus

Director General of Health Services and Others

... Respondents

Appearance: Wing Commander (Retd.) Dr. Bishwanath Prasad

Singh, Appellant in person.

ORDER

I.A. No.45/2017

Heard Wing Commander (Retd.) Dr. Bishwanath Prasad Singh on the application filed by him for waiver of court fee. Application is allowed.

List the main appeal on 03.07.2017 for admission hearing.

(Rajeev Kher) Member

(Anita Kapur) Member

25th May, 2017